

[Shri K. R. Ganesh]

versions) published in Notification No. G. S. R. 437 in Gazette of India dated the 27th March 1971.

(vi) The Customs and Central Excise Duties Export Drawback (General) Seventeenth Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 518 in Gazette of India dated the 10th April, 1971.

(vii) The Customs and Central Excise Duties Exports Drawback (General) Eighteenth Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 646 in Gazette of India dated the 1st May, 1971. [Placed in Library. See No. LT—308/71]

COST AUDIT (REPORT) AMENDMENT RULES, AND NOTIFICATIONS UNDER MONOPOLIES AND RESTRICTIVE TRADE PRACTICES ACT

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMPANY AFFAIRS (SHRI BEDABRATA BARUA): Sir, on behalf of Shri Raghunatha Reddy.

I beg to lay on the Table—

- (1) A copy of the Cost Audit (Report) Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 240 in Gazette of India dated the 20th February, 1971, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT—309/71]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969 :—

- (i) The Monopolies and Restrictive Trade Practices (Information) Rules, 1971, published in Notification No. G. S. R. 607 in Gazette of India dated the 24th April, 1971.
- (ii) The Monopolies and Restrictive Trade Practices (Second Amendment) Rules, 1971, published in Notification No. G. S. R. 641 in Gazette of India dated the 1st May, 1971.
- (iii) The Monopolies and Restrictive Trade Practices (Third Amendment) Rules, 1971, published in Notification No. G. S. R. 672 in Gazette of India dated the 8th May, 1971. [Placed in Library See No. LT—310/71]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES, ETC. BY MINISTERS IN THE LOK SABHA

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

Fourth Lok Sabha

1. Statement No. XXXII
2. Statement No. XXVI
3. Statement No. XIX
4. Statement No. XXIV
5. Statement No. XIV
6. Statement No. XII
7. Statement No. XIV
8. Statement No. V
9. Statement Nos. III and IV

Fourth Session, 1968
Fifth Session, 1968
Sixth Session, 1968
Seventh Session, 1969
Eighth Session, 1969
Ninth Session, 1969
Tenth Session, 1970
Eleventh Session, 1970
Twelfth Session, 1970

Fifth Lok Sabha

10. Statement No. I
- [Placed in Library. See No. LT-311/71]

First Session, 1971